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Title: Introduction of the Criminal Law (Amendment) Bill, 2012.

THE MINISTER OF HOME AFFAIRS (SHRI SUSHILKUMAR SHINDE): Madam, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, the Code of Criminal Procedure, 1973 and the Indian Evidence Act, 1872.

...(Interruptions)

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, the Code of Criminal Procedure, 1973 and the Indian Evidence Act, 1872."

The motion was adopted.

...(Interruptions)

SHRI SUSHILKUMAR SHINDE: I introduce the Bill.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 12:30 pm.

12.08 hrs

The Lok Sabha then adjourned till Thirty Minutes past Twelve of the Clock.

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12.30 hrs

The Lok Sabha re-assembled at Thirty Minutes past Twelve of the Clock.

(Shri Francisco Cosme Sardinha *in the Chair*)

...(Interruptions)

MR. CHAIRMAN : Please sit down. The House shall now take up 'Zero Hour' matters.

Shri S. Alagiri -- Not present.

Shri Rudramadhab Ray.